

FORM B**PUBLIC ANNOUNCEMENT**

[Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF MONET VYAPAAR PRIVATE LIMITED

Sl. No	PARTICULARS	DETAILS
1.	Name of corporate debtor	MONET VYAPAAR PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	17 th January, 1994
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies , West Bengal
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909WB1994PTC061471
5.	Address of the registered office and principal office (if any) of corporate debtor	9/A/1B, Chetla Road , Kolkata -700027, West Bengal
6.	Date of closure of Insolvency Resolution Process	21 st January , 2023
7.	Liquidation commencement date of corporate debtor	17 th March , 2023
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Sudipta Ghosh Registration No: IBBI/IPA-001/IP-P00484/2017-18/10872
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 8, N.N. Mukherjee 3 rd Lane, Uttarpara, Hooghly -712258 E-Mail ID:sudipta_ghosh08@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 29C, Bentinck Street, 2nd Floor, Kolkata -700001 E-Mail ID: liq.monetvyapaar@gmail.com
11.	Last date for submission of claims	16 th April , 2023

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the Monet Vyapaar Private Limited on **17th March, 2023**.

The stakeholders of Monet Vyapaar Private Limited are hereby called upon to submit their claims with proof on or before **16th April, 2023**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sudipta Ghosh

Liquidator

Date: 22.03.2023

Place: Kolkata

Registration No: IBBI/IPA-001/IP-P00484/2017-18/10872